

**GOVERNMENT OF INDIA
CHEMICALS AND FERTILIZERS
LOK SABHA**

UNSTARRED QUESTION NO:731
ANSWERED ON:10.12.2013
NOMINATIONS IN NIPER
Singh Alias Pappu Singh Shri Uday

Will the Minister of CHEMICALS AND FERTILIZERS be pleased to state:

- (a) whether the National Institute of Pharmaceutical Education and Research (NIPER), Mohali provides nominations of three members of Parliament from both the Houses on the Board of Governors of NIPER;
- (b) if so, the names of Members of Parliament who are functioning on the Board of Governors of NIPER since June, 2011;and
- (c) the competent authority to exclude Members of Parliament from the Board of Governors of NIPER?

Answer

MINISTER OF THE STATE (INDEPENDENT CHARGE) IN THE MINISTRY OF CHEMICALS AND FERTILIZERS AND MINISTER OF THE STATE (INDEPENDENT CHARGE) IN THE MINISTRY OF STATISTICS AND PROGRAMME IMPLEMENTATION (SHRI SRIKANT KUMAR JENA).

(a) No Madam.

(b)& (c) Taking into account the advice of Ministry of Law and Justice, Department of Legal Affairs that nomination of Members of Parliament on the Board of Governors (BoG) of NIPER in the instant case would attract a disqualification on the ground of holding of office of profit, the highest authority in this Department decided to exclude Members of Parliament from the BoG. Lok Sabha and Rajya Sabha Secretariat were duly informed of the decision and the reasons therefor. The Joint Committee on Office of Profit (JCOP) has also examined the matter and concurred with the views of Ministry of Law & Justice.